

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section VI

Chapter-35

CHAPTER 35

**ALBUMINOIDAL SUBSTANCES; MODIFIED STARCHES; GLUES;
ENZYMES**

NOTES:

1. This Chapter does not cover:
 - (a) Yeasts (heading 2102);
 - (b) Blood fractions (other than blood albumin not prepared for therapeutic or prophylactic uses), medicaments or other products of Chapter 30;
 - (c) Enzymatic preparations for pre-tanning (heading 3202);
 - (d) Enzymatic soaking or washing preparations or other products of Chapter 34;
 - (e) Hardened proteins (heading 3913); or
 - (f) Gelatin products of the printing industry (Chapter 49).

2. For the purposes of heading 3505, the term “dextrins” means starch degradation products with a reducing sugar content, expressed as dextrose on the dry substance, not exceeding 10%.
Such products with a reducing sugar content exceeding 10% fall in heading 1702.

Exim Code	Item Description	Policy	Policy Conditions
3501	CASEIN, CASEINATES AND OTHER CASEIN DERIVATIVES; CASEIN GLUES		
3501 10 00	Casein	Free	
3501 90 00	Other	Free	
3502	ALBUMINS (INCLUDING CONCENTRATES OF TWO OR MORE WHEY PROTEINS, CONTAINING BY WEIGHT MORE THAN 80% WHEY PROTEINS, CALCULATED ON THE DRY MATTER), ALBUMINATES AND OTHER ALBUMIN DERIVATIVES		
	<i>Egg albumin:</i>		
3502 11 00	Dried	Free	
3502 19 00	Other	Free	
3502 20 00	Milk albumin, including concentrates of two or more whey proteins	Free	

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3502 90 00	Other	Free	
3503	GELATIN [INCLUDING GELATIN IN RECTANGULAR (INCLUDING SQUARE) SHEETS, WHETHER OR NOT SURFACE-WORKED OR COLOURED] AND GELATIN DERIVATIVES; ISINGLASS; OTHER GLUES OF ANIMAL ORIGIN, EXCLUDING CASEIN GLUES OF HEADING 3501		
3503 00	<i>Gelatin [including gelatin in rectangular (including square) sheets, whether or not surface-worked or coloured] and gelatin derivatives; isinglass; other glues of animal origin, excluding casein glues of heading 3501:</i>		
3503 00 10	Isinglass	Free	Subject to Wild Life (Protection) Act, 1972 and CITES.
3503 00 20	Gelatin, edible grade and not elsewhere specified or included	Free	Subject to Wild Life (Protection) Act, 1972 and CITES.
3503 00 30	Glues derived from bones, hides and similar items; fish glues	Free	Subject to Wild Life (Protection) Act, 1972 and CITES.
3503 00 90	Other	Free	Subject to Wild Life (Protection) Act, 1972 and CITES.
3504	PEPTONES AND THEIR DERIVATIVES; OTHER PROTEIN SUBSTANCES AND THEIR DERIVATIVES, NOT ELSEWHERE SPECIFIED OR INCLUDED; HIDE POWDER, WHETHER OR NOT CHROMED		
3504 00	<i>Peptones and their derivatives; other protein substances and their derivatives, not elsewhere specified or included; hide powder, whether or not chromed:</i>		
3504 00 10	Peptones	Free	
	<i>Other:</i>		
3504 00 91	Isolated Soya protein	Free	
3504 00 99	Others	Free	

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3505	DEXTRINS AND OTHER MODIFIED STARCHES (FOR EXAMPLE, PREGELATINISED OR ESTERIFIED STARCHES); GLUES BASED ON STARCHES, OR ON DEXTRINS OR OTHER MODIFIED STARCHES		
3505 10	<i>Dextrins and other modified starches:</i>		
3505 10 10	Esterified starches	Free	
3505 10 90	Other	Free	
3505 20 00	Glues	Free	
3506	PREPARED GLUES AND OTHER PREPARED ADHESIVES, NOT ELSEWHERE SPECIFIED OR INCLUDED; PRODUCTS SUITABLE FOR USE AS GLUES OR ADHESIVES, PUT UP FOR RETAIL SALE AS GLUES OR ADHESIVES, NOT EXCEEDING A NET WEIGHT OF 1 KG		
3506 10 00	Products suitable for use as glues or adhesives, put up for retail sale as glues or adhesives, not exceeding a net weight of 1 kg.	Free	
	<i>Other:</i>		
3506 91	<i>Adhesives based on polymers of heading 39 01 to 39 13 or on rubber:</i>		
3506 91 10	Based on latex, Phenol Formaldehyde (PF), Urea Formaldehyde (UF) and Polyvinyl Alcohol (PVA)	Free	
3506 91 90	Other	Free	
3506 99	<i>Other:</i>		
3506 99 10	Synthetic glue with phenol urea or cresol (with formaldehyde) as the main component	Free	
	<i>Prepared glues and other prepared adhesives not elsewhere specified or included:</i>		
3506 99 91	Based on starch, gum, latex, PF, UF and PVA	Free	
3506 99 99	Other	Free	
3507	ENZYMES; PREPARED ENZYMES NOT ELSEWHERE SPECIFIED OR INCLUDED		

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3507 10	<i>Rennet and concentrates thereof:</i>		
	<i>Microbial rennet:</i>		
3507 10 11	Animal rennet	Prohibited	
3507 10 19	Other	Prohibited	
	<i>Other:</i>		
3507 10 91	Animal rennet	Prohibited	
3507 10 99	Other	Prohibited	
3507 90	<i>Other:</i>		
3507 90 10	Industrial enzymes (textile assistant)	Free	
3507 90 20	Pancreatin pure (excluding medicament)	Free	
3507 90 30	Pepsin (excluding medicament)	Free	
3507 90 40	Pectin esterases pure	Free	
3507 90 50	Pectolytic enzyme (pectinase)	Free	
	<i>Other enzymes of microbial origin:</i>		
3507 90 61	Streptokinase	Free	
3507 90 62	Amylases enzymes	Free	
3507 90 69	Other	Free	
	<i>Enzymes for pharmaceutical use, other than streptokinase:</i>		
3507 90 71	Papain, pure, of pharmaceutical grade	Free	
3507 90 79	Other	Free	
	<i>Other:</i>		
3507 90 91	Enzymatic preparations containing food stuffs	Free	
3507 90 99	Other	Free	